

with emphasis on the preventive, promotive, curative and rehabilitative aspects of health care services to attract a larger number of doctors for service in the rural areas; and

- (v) arrangements have been made for holding the prestigious membership examinations by the National Board of Examinations, which correspond to foreign qualifications.

**Inspection of CGHS dispensaries in Delhi and Ashok Vihar**

1860. SHRI EBRAHIM SULAIMAN SAIT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any periodic inspection of various CGHS dispensaries functioning in Delhi has been made and if so, when;

(b) when was the Ashok Vihar dispensary visited;

(c) whether it came to the notice of the inspection authority that the dispensary is very badly maintained, its floors are filthy and benches and walls are dirty;

(d) whether the behaviour of the staff of this dispensary is most unhelpful and if so, what action was taken to remedy these deficiencies;

(e) whether it is also a fact that location of this dispensary is such that those staying in Phase II and III find

it very inconvenient to go to the dispensary; and

(f) if so, whether there is any proposal to remedy this situation?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD-BEN M. JOSHI): (a) Yes, the periodical inspection is made in respect of the various CGHS Dispensaries at regular intervals. Apart from this surprise inspections are also made off and on.

(b) On 15.1.1982.

(c) to (e). No, also no such complaint have been received in this regard.

(f) Does not arise.

**Amount Sanctioned and released for Maintenance and Development of National Highways**

1861. SHRI SYED MASUDAL HOSSAIN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state total amount sanctioned and actually released to the States during the year 1981-82 for the maintenance and development of National Highways, State-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITARAM KESRI): The amount sanctioned in Budget 1981-82 for development and maintenance of National Highways is Rs. 100.5 crores and Rs.40 crores respectively. A statement indicating state-wise allocation of these funds is attached.

## Statement

Rupees in lakhs

Sl. No.	State	Develop-ment	Mainte-nance
1.	Andhra Pradesh	650.00	309.25
2.	Assam	465.00	324.83
3.	Arunachal Pradesh	10.00	1.22
4.	Bihar	620.00	325.01
5.	Chandigarh	—	3.20
6.	Delhi	580.00	29.30
7.	Goa	90.00	26.38
8.	Gujarat	450.00	192.40
9.	Haryana	400.00	105.04
10.	Himachal Pradesh	240.00	80.50
11.	Jammu & Kashmir	260.00	44.46
12.	Karnataka	650.00	235.00
13.	Kerala	350.00	137.27
14.	Madhya Pradesh	600.00	243.16
15.	Maharashtra	750.00	325.36
16.	Manipur	70.00	28.71
17.	Meghalaya	95.00	39.60
18.	Nagaland	5.00	1.09
19.	Orissa	380.00	177.21
20.	Punjab	425.00	121.69
21.	Rajasthan	515.00	271.73
22.	Tamilnadu	500.00	184.00
23.	Uttar Pradesh	970.00	476.06
24.	West Bengal	450.00	291.30
25.	Border Roads Organisation	525.00	26.23
Total		100,50.00	40,00.00